

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 31.01.2020**

**In the court of the Registrar**

**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 472 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	K.Kappuswamy & Anr. Vs. G.V. Ravikumar, Liquidator of Thirupur Suriya Textiles Pvt. Ltd.	S. Santanam Swaminadhan
2.	I.A. No. 482 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	K.Kappuswamy & Anr. Vs. G.V. Ravikumar, Liquidator of Thirupur Suriya Textiles Pvt. Ltd. & Ors.	S. Santanam Swaminadhan
3.	I.A. No. 480 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Sandeep Dipak Chatterjee Vs. FR Tech Onnovations Pvt. Ltd. (R.P.)	Shahrukh Ejaz
4.	I.A. No. 481 of 2020 in Comp. App. (AT) No. _ of 2020	Express Publications (Madurai) Ltd. Vs. Asianet News Network Pvt. Ltd. & Ors.	Abhay Anand Jena
5.	I.A. No. 489 of 2020 in Comp. App. (AT) No. _ of 2020	Nirej V. Paul & Anr. Vs. The Canning Industries Cochin Ltd & 16 Ors.	Ashish Mohan
6.	I.A. No. 490 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Amrender Thakur & Ors. Vs. AVJ Developers India Pvt. Ltd. & Ors.	Rohit Rajershi
7.	I.A. No. 505 of 2020 in Comp. App. (AT) (Ins) No. _ of 2020	Assistant Commisioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, RP of BRG Iron & Steel Company Ltd. & Ors.	Bhuvnesh Satia

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**By Order**  
**-sd/-**

**Assistant Registrar**